

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 18

C.P. (IB)/69(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s SILVER JUBILEE
MOTORS LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rishi T. i/b ZSA for the Petitioner is present. Adv. Garvish Jain for the Corporate Debtor is present through VC.

Ld. Counsel seeks further one (1) week time. One (1) week time as last opportunity is granted. List this matter on Board on **06.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**